

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:303

ANSWERED ON:24.07.2009

TARGETS UNDER PMGSY

Chauhan Shri Sanjay Singh;Joshi Dr. Murli Manohar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has fixed any target to construct roads in rural areas of the country;
- (b) if so, the total length of roads proposed to be constructed and the funds estimated to be spent thereon by the Government during the Eleventh Five Year Plan, State- wise;
- (c) whether the targets set for construction of roads in rural areas for the Tenth Five Year Plan have been achieved;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the corrective steps taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF RURAL DEVELOPMENT (DR. C. P. JOSHI)

(a) to (e) A statement is laid on the table of the House.

Statement referred in reply to parts (a) to (e) of the Lok Sabha Starred Question No. 303 due for reply on 24.07.2009.

(a): Yes sir.

(b): During 11th Five Year Plan, it is proposed to construct 2,30,447 Km roads under Pradhan Mantri Gram Sadak Yojana (PMGSY). Approved outlay of Fund under PMGSY for 11th Five Year Plan is Rs. 59,751 crore only.

State wise details of the targets for road construction for 2007-08, 2008-09 and 2009-10 have been given in annexure I and targets for expenditure in 2007-08 and 2008- 09 have been given in annexure II. State wise target for expenditure in 2009-10 will be finalized after the Budget is approved by the Parliament.

State-wise targets for road construction and expenditure of 2010-11 and 2011-12 will be fixed keeping in view their cumulative achievements up to 2009-10.

(c): It was targeted to provide connectivity to 42,736 habitations under PMGSY upto end of 10th Five Year Plan. Against this, 36,694 habitations have been provided all weather connectivity by the end of 10th Five Year Plan.

(d): Major reasons for shortfall in achievement of target for 10th Five Year Plan are:

Inadequate institutional capacity in some states

Limited contracting capacity in states

Constraints relating to land availability including forest clearance.

(e): In order to improve the implementation of the programme in the states following measures have been taken by the Ministry of Rural Development:

In order to improve contracting capacity in states, the Standard Bidding Document (SBD) has been amended to facilitate participation of small and medium as well as large contractors.

The State Governments have been advised to deploy adequate number of dedicated Programme Implementation Units (PIUs) commensurate with their work load.

Central Public Sector Undertakings - CPWD, IRCON, NBCC, NPCC, NHPC and HSCL - have been deployed in Bihar, Jharkhand and Tripura.

The State Governments have been advised for e-tendering the projects under PMGSY to expedite the process of tendering and also to ensure transparency.

Implementation of the programme is being monitored through monthly reports, periodical review meeting and field visits of officers.

Ministry of Environmental and Forest approached to simplify procedures for forest clearance. Meetings also held with the Forest Department Officials and the implementing agencies in the States or Himachal Pradesh & Uttarakhand.

Imparting training to the field personnel for building their capacity in programme implementation.

Annexure I

Annexure referred to in reply to part (b) of the Lok Sabha St

S.No.	State	Road constrction (Km)		
		Target f	Target f	Target for 2009-
1	2	3	4	5
1	Andhra Pradesh		2551	2500 2980
2	Arunachal Pradesh		361	290 500
3	Assam		1685	2730 2585
4	Bihar		4005	5857 5200
5	Chattisgarh		4417	4250 3500
6	Goa		18	5 0
7	Gujarat		1119	1000 1500
8	Haryana		586	750 700
9	Himachal Pradesh		1298	1660 1500
10	Jammu & Kashmir		539	1550 1450
11	Jharkhand		959	1200 1950
12	Karnataka		1824	1820 2600
13	Kerala		433	480 300
14	Madhya Pradesh		6712	7000 8000
15	Maharashtra		3823	4000 2950
16	Manipur		63	900 200

17	Meghalaya	176	150	100
18	Mizoram	334	280	200
19	Nagaland	384	430	150
20	Orissa	3124	6000	2980
21	Punjab	1024	1000	365
22	Rajasthan	9215	8200	3750
23	Sikkim	231	280	300
24	Tamil Nadu	1280	938	1170
25	Tripura	442	750	800
26	Uttar Pradesh	4976	7610	6850
27	Uttarakhand	1169	750	700
28	West Bengal	2272	2060	1720
	Grand Total	55020	64440	55000

Annexure II

Annexure referred to in reply to part (b) of the Lok Sabha Starr Expenditure target for 2007-08 and 2008-09

S.No	State	(Rs. in crore) Target	fTarget for 2008-09
1	2	3	4
1	Andhra Pradesh	450	400
2	Arunachal Pradesh	175	175
3	Assam	700	800
4	Bihar (REO)	70	70

5	Bihar (NEA)	1000	1118
6	Chattisgarh	1000	1300
7	Goa	4	2
8	Gujarat	200	150
9	Haryana	150	200
10	Himachal Pradesh	276	400
11	Jammu & Kashmir	200	200
12	Jharkhand	200	150
13	Karnataka	300	450
14	Kerala	100	100
15	Madhya Pradesh	1300	1800
16	Maharashtra	650	900
17	Manipur	20	50
18	Meghalaya	60	30
19	Mizoram	100	100
20	Nagaland	60	80
21	Orissa	900	1200
22	Punjab	375	250
23	Rajasthan	1300	1800
24	Sikkim	150	150
25	Tamil Nadu	250	200
26	Tripura	250	250

27	Uttar Pradesh	1000	1800
28	Uttarakhand	200	175
29	West Bengal	700	700
Grand Total		12140	15000